

**Before the Appellate Tribunal for Electricity  
( Appellate Jurisdiction )**

**Appeal No. 131 of 2012**

**Dated : 21<sup>st</sup> November, 2012**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Bihar Chamber of Commerce**

**... Appellant(s)**

**Versus**

**Bihar Electricity Regulatory Commission & Anr. ..Respondent(s)**

**Counsel for the Appellant(s): Ms. Swapna Seshadri**

**Counsel for the Respondent(s): Mr. Mohit Kr. Shah for R-2**

**ORDER**

Mr. Mohit Kumar Shah, the learned counsel appearing on behalf of Respondent no.2 has filed his Vakalatnama and seeks some time for filing the reply. Accordingly, he is directed to file the same on or before 12.12.2012 after serving copy on the other side.

Post the matter on **18.12.2012** along with Appeal No. 185 of 2012.

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

**ts/mk**